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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.179/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company		IOT Infrastructure & Energy Services Ltd-Vs-IOT Utkal Energy Services Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

KULDEEP MULLICK
AIMAN ABDULLAH
PARAMITA BANERJEE

PETITIONERS

Paramita Banerjee
10/11/17

ANIRBAN RAY. Advocate.
ARUPNATH BHATTACHARYA
AMRITAJAL CHATTERJEE
SAPTAK SANYAL

RESPONDENT No-2

ORDER

10.11.17
10.11.17

Ld. Counsel for the petitioners and the respondent no. 2 are present. 10.11.17

List on 04/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)